## Central Administrative Tribunal Principal Bench New Delhi

CP No.237/2017 in OA No. 1001 /2016

New Delhi this the 10th Day of July, 2017

## Hon'ble Shri V. Ajay Kumar, Member (Judicial) Hon'ble Shri Shekhar Agarwal, Member (Administrative)

 Vivekanand Sharma, SREO/Adhoc DANICS Aged about 50 years, S/o Late Sh. C.M. Sharma R/o Flat No.A-72, 3<sup>rd</sup> Floor Captain Gaur Marg East of Kailash, New Delhi-110 065.

(By Advocate: Ms. Soumyasree Mishra)

## **VERSUS**

- Shri M.M. Kutty,
   Chief Secretary,
   Govt. of NCT Delhi
   5<sup>th</sup> Level, Delhi Secretariat, I.P. Estate
   New Delhi.
- 2. Mr. A.K. Singh
  Director Employment
  Govt. of NCT of Delhi,
  Employment Exchange Building
  IARI Complex, Pusa New Delhi
- 3. Mr. A.N. Parashu
  Principal Secretary
  Services Department
  Govt. of NCT of Delhi
  Delhi Secretariat, I.P. Estate, New Delhi
- 4. Mr. Ashwani Kumar
  Principal Secretary, Vigilance
  Govt. NCT of Delhi
  Delhi Secretariat, I.P. Estate,
  New Delhi.

.. Respondents

..... Applicant

(By Advocate: Mr. Vijay Pandita)

## ORDER (ORAL)

(By Hon'ble Shri V. Ajay Kumar, Member (J):-

When this matter was taken up for hearing, it is submitted by the counsel for the respondents that the respondents have conducted review DPC and also passed the consequential orders and accordingly complied with the orders of this Tribunal. 2. In these circumstances and in view of the substantial compliance, this CP is closed. Notices issued to the respondents are discharged. The applicants are at liberty to avail remedies, if they are not satisfied with the orders now passed by the respondents, in accordance with the law. No costs.

( Shekhar Agarwal) Member (A) (V. Ajay Kumar) Member (J)

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